

(ख) झ० ना० खादी और ग्राम उद्योग मंडल का प्रस्ताव है कि द्वितीय पंचवर्षीय योजना की अवधि में प्रतिवर्ष 'डी' श्रेणी वाले दियासलाई के २०० कारखाने स्थापित किये जायें। धन निर्धारित कर दिये जाने पर ही यह निश्चय किया जायगा कि ये कारखाने कहाँ स्थापित किये जायें। छोटे पैमाने पर दियासलाई के सहकारी कारखाने प्रत्येक राज्य में कम से कम एक कारखाना स्थापित करने का भी प्रस्ताव है जिससे निम्न और मध्यम वर्ग की आय वाली महिलाओं को अतिरिक्त पारिश्रमिक मिल सके। इस प्रकार के कारखाने दिल्ली, हैदराबाद, पूना, विजयवाड़ा, इलाहाबाद और मद्रास में स्थापित किये जा चुके हैं। अन्य राज्यों में भी इसी प्रकार के कारखाने स्थापित करने के प्रस्ताव विचाराधीन हैं।

RURAL ELECTRIFICATION

2511. Shri R. P. Garg : Will the Minister of Irrigation and Power be pleased to state :

(a) the number of villages and towns electrified during the First Five Year Plan ;

(b) the cost involved in the electrification scheme to cover these places in the First Plan period ;

(c) the number of towns and villages proposed to be covered during the Second Plan period ; and

(d) the cost of these schemes to the Government?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) 7761.

(b) Information is not available as no separate provision for rural electrification was made by State Governments in the First Five Year Plan.

(c) 11,100.

(d) A sum of Rs. 75 crores has been allotted for rural electrification in the Second Five Year Plan.

तम्बाकू

२५१२. श्री के० सी० सोधिया : क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) तम्बाकू का निर्यात करने में उत्पादन शुल्क के मामले में क्या कोई रियायत दी जाती है; और

(ख) यदि हां, तो किस सीमा तक ?

वाणिज्य और उद्योग तथा लोहा और इस्पात मंत्री (श्री टी० टी० कृष्णमाचारी) : (क) तथा (ख). जी, हां; शुल्क चुकाने के पश्चात् यदि भारत के बाहर किसी भी देश को तम्बाकू का निर्यात किया जाता है, तो उत्पादन शुल्क की पूरी छूट दी जाती है किन्तु इसके कुछ छोटे-मोटे अपवाद भी होते हैं जो प्रशासनिक दृष्टि से आवश्यक हो जाते हैं।

DELEGATIONS ABROAD

2513. Shri Ramananda Das : Will the Prime Minister be pleased to state :

(a) the number of persons sent abroad in different Delegations from India during 1955-56 since August 1955 ;

(b) the number of Scheduled Castes and Scheduled Tribes in each of these Delegations ;

(c) the principles of selection of the delegates and advisers in each of the Delegations to the foreign countries ; and

(d) the total amount spent on these Delegations during the same period ?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : (a) to (d). The information is being collected and will be placed on the Table of the House.

ROURKELA STEEL PLANT

2514. Shri Niranjan Jena : Will the Minister of Iron and Steel be pleased to state :

(a) whether there is any special Directorate of Employment Exchange for the recruitment of ordinary and technical staff required for the Hindustan Steel Company Limited, Rourkela ; and

(b) if so, whether it is a fact that the Hindustan Steel Co. Ltd., is not following the procedure laid down by the Government of India in the Ministry of Home Affairs for the recruitment of the urgent personnel through the Employment Exchange ?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : (a) and (b). There is a District Employment Exchange at Rourkela to assist Hindustan Steel Private Limited in recruiting personnel. The Company, following the procedure laid down by the Ministry of Home Affairs in respect of recruitment in the Central Government establishments, invariably notify their vacancies to the Employment Exchange, and the Regional Directorate of Resettlement and Employment, Cuttack. The recruitment is ordinarily made from amongst the candidates sent by the Employment Exchange. But the choice cannot obviously be restricted to the candidates recommended by the Exchange. In fact, in the interest of work, recruitment of candidates by the Company has to be made from the open market basis, besides obtaining employees through negotiation.

KOSI PROJECT

2515. Shri L. N. Mishra : Will the Minister of Irrigation and Power be pleased to state :

(a) whether the Central Water and Power Commission have fixed up any programme for the execution of different stages of the Kosi Project in Bihar ;

(b) if so, the details thereof ;

(c) whether the project is going up to schedule ; and

(d) when it is expected to be completed ?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) The answer is in the affirmative.

(b) According to the Commission's programme, the works are expected to be completed in six years as indicated below.

First Year :

(i) Provision of road communications from Jogbani to Hanuman Nagar Barrage via Ghurna Bazar.

(ii) Provision of colonies at Bhimnagar and at suitable places for construction of flood banks and irrigation canals.

(iii) Preparation of detailed designs, estimates and specifications for construction plant and placing orders therefor.

Second Year :

(i) Commencement of the earthwork on the embankments from the upper reaches of the barrage and the dredging of the river course.

(ii) Commencement of the earthwork on the flanks of Hanuman Nagar Barrage and on the excavation of canals and construction of masonry works.

Third Year to Fifth Year :

(i) Starting work on the concrete spillway section in the third year and completion of excavation and aprons by the end of fifth year. Simultaneous progress of work on piers.

(ii) Completion of earthwork in respect of embankments and Barrage.

Sixth Year :

Completion of the concrete spillway section of the Hanuman Nagar Barrage and all other works.

(c) Keeping in view the programme drawn by the C. W. & P. C., detailed programme for 1954-55 and 1955-56 was prepared by Chief Engineer, Kosi Project, and approved by the Kosi Control Board. Considering the achievements in the two working seasons for the programme and progress, it can be said that the Project is going up to schedule.

(d) As at present envisaged, the Project is expected to be completed by 1960-61.